

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-503

CA (CAA) No.-27/230/232/ND/2023(1st Motion)

IN THE MATTER OF:

Capital SkysCraper Pvt. Ltd.

.....Applicant

SECTION

U/s 230-232

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Awnish Kumar, Adv.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Petitioner is present and sought further time to file affidavit in compliance of order dated 13.04.2023. On the request of Ld. Counsel for the Petitioner, list the matter on **15.05.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**